



2026:AHC:4800

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 19193 of 2025

Abhishek Kumar Gaur And 58 Others

.....Petitioner(s)

Versus

The State Of U.P. And Another

.....Respondent(s)

Counsel for Petitioner(s)	:	Aniruddh Pandey
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. Learned counsel for the writ petitioner seeks to withdraw the present writ petition, wherein prayer is to (I) Issue a writ, order or direction in the nature of mandamus, directing the respondent no. 2 to declare the Raw Marks and Normalized Marks of all the Candidates (including the petitioners) who have qualified in the written examination, documents verification/Physical for Standard Test (D.V./P.S.T.) and also qualified in the Physical Efficiency Test (PET) recruitment on the post of Constable Civil Police, Direct Recruitment, 2023 in pursuance of advertisement dated 23.12.2023, issued by respondent no. 2; (II) Issue any other writ, order or direction which this Hon'ble Court may deem fit and proper in to the facts and circumstances of the case; (III) Award the cost of the petition in favour to of the petitioners, with liberty to file appropriate application in Writ-A No. 19179 of 2025.

2. Learned Standing Counsel has no objection to the same.

3. The present petition is dismissed as withdrawn with liberty as aforesaid.

(Vikas Budhwar,J.)

January 8, 2026

Rajesh